

**Central Administrative Tribunal  
Principal Bench**

**CP No. 740/2018  
OA No.1340/2018**

New Delhi, this the 25<sup>th</sup> day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Mohit Kumar, Inspector (Examiner), Group 'B'  
Aged 27 Years, S/o Sh. Ram Niwas,  
R/o H.No. 4684, Block-D,  
Near Rajiv Gandhi School, Rajendra Park,  
Gurgaon, Haryana
2. Pradeep Raj Nutakki,  
Inspector (Examiner), Group 'B'  
Aged 30 Years, S/o Sh. Arun Rao,  
R/o H.No. 4-11/1, Pallekona (PO),  
Bhattiprolu (ND), Guntur (07)  
A.P. 522256
3. Anuj Singh, Inspector (Examiner), Group 'B'  
Aged 29 Years, S/o Sh. Ramesh Chand,  
R/o D-205, Thitra Township,  
Pallavaram, Chennai.
4. Rahul Sharma,  
Inspector (Examiner), Group 'B'  
Aged 28 Years, S/o Sh. Sutinder Bhushan,  
R/o 11-A, Tribune Bagh, Ambala Cantt.,  
Haryana-133001.
5. Vijay Choudhary,  
Inspector (Examiner), Group 'B'  
Aged 26 Years, S/o Sh. Bijendra Kumar,  
R/o VPO Niwal, Teh. Nawalgarh,  
Distt. Jhunjhunu, Rajasthan-333305.
6. Manish Kumar Singh,  
Inspector (Examiner), Group 'B'  
Aged 31 Years,  
S/o Sh. Shyam Pal Singh,  
R/o A-937/10, Indira Nagar,  
Lucknow-226016, U.P.

7. Sanjay Singh Dhami,  
Inspector (Examiner), Group 'B'  
Aged 30 Years,  
S/o Sh. Kishan Singh Dhami,  
R/o 43, B1-9, Jain Green Acre,  
Pallavaram, Ch.43.
8. Rahul Yadav, Inspector (Examiner), Group 'B'  
Aged 28 Years,  
S/o Sh. Ramanand Yadav,  
R/o VPO – Zainabad, Distt. & Teh. Rewari,  
Haryana-123411.
9. Rahul Bansal,  
Inspector (Examiner), Group 'B'  
Aged 25 Years,  
S/o Sh. Tara Chand Bansal,  
R/o Bansal Laghu Udyog,  
Near Kherapati Market, Govindgarh,  
(Alwar) Rajasthan-301604
10. Prem Sagar Akula,  
Inspector (Examiner), Group 'B'  
Aged 32 Years,  
S/o Sh. Ajay Kumar Akula,  
R/o FF3, Saffron Heights Zamin Pallavavam  
Chennai-600117,
11. Rahul Raghuvanshi,  
Inspector (Examiner), Group 'B'  
Aged 27 Years,  
S/o Sh. Raghuveer Singh Raghuvanshi,  
R/o S-1, Plot No. 1178 A,  
Park Anna Nagar West Ext. Chennai-600101.
12. Pushpa Phani Pathi,  
Inspector (Examiner), Group 'B'  
Aged 29 Years,  
S/o Sh. Ramesh  
R/o 11-64-4 (B), Ghandinagar,  
Near MRO Office, Akividu, A.P. 534235.
13. P. Sreekanth Reddy,  
Inspector (Examiner), Group 'B'  
Aged 29 Years,  
S/o Sh. Padnabha Reddy P,

R/o H.No. 505, Chitra Auenue,  
Choolaimedu, Chennai-94.

14. K. Sreeniwsulu,  
Inspector (Examiner), Group 'B'  
Aged 29 Years,  
S/o Sh. K. Obaiah,  
R/o 4/741, Ramnagar, 7<sup>th</sup> Main Road,  
Madipakkam, Chennai.
15. Harinder Rathee  
Inspector (Examiner), Group 'B'  
Aged 28 Years,  
S/o Sh. Balwant Singh Rathee,  
R/o H.No. 385, Ward 15, Palika Colony,  
Bahadurgarh-124507

...Petitioners

(By Advocate : Mr. M.K. Bhardwaj)

Vs.

1. Sh. Ajay Bhushan Pandey,  
Secretary,  
Department of Revenue,  
Ministry of Finance,  
North Block, New Delhi.
2. Sh. S. Ramesh, Chairman,  
CBIC, Ministry of Finance,  
North Block, New Delhi.
3. Sh. M. Ajit Kumar, Chief Commissioner of Customs,  
Custom House, No.60, Rajaji Salai, Chennai-600001.
4. Sh. A. K. Nigam, Commissioner of Customs (CH-VIII)  
Custom House, No.60, Rajaji Salai,  
Chennai-600 001.
5. Sh. M. K. Gupta, Under Secretary (AD-IIA)  
CBIC, Department of Revenue,  
Ministry of Finance, Govt. of India,  
North Block, New Delhi.

...Respondents

(By Advocate : Mr. Piyush Gaur)

**: O R D E R (ORAL) :****Justice L. Narasimha Reddy, Chairman :**

This Cp is filed alleging that the respondents did not implement the order dated 04.04.2018 passed by this Tribunal in OA No. 1340/2018.

2. Through a separate order, we allowed RA No. 150/2019 and recalled the order dated 04.04.2018.
3. The CP has, therefore, become infructuous and the same is, accordingly, closed.

**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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